

ITEM NO.17

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 799-800/2021

STATE OF U.P.

Appellant(s)

VERSUS

MEENA ETC.

Respondent(s)

Date : 08-11-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Yasharth Kant, AOR

For Respondent(s)

Mr. Gourave Kumar Agarwal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete.

Records have been received.

Four weeks time is granted to the Ld. Counsel for the appearing parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court, under the rules.

VIVEK SAXENA  
Registrar

MG